

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9097/2006

(From the final order dated 17/11/2005 in CMM No. 2311/2005 of The HIGH  
COURT OF DELHI AT N. DELHI)

M/S. ANMOL PUBLICATIONS P. LTD.

Petitioner(s)

VERSUS

M/S. BHARAT BOOK CENTRE

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report ))

Date: 08/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Ms. Rashmi Jain, Adv.

Mr. Vikas Deep, Adv.

Mr. Dharam Bir Raj Vohra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Special Leave granted.

Interim order to continue.

(Sukhbir Paul Kaur)

Court Master

(Vijay Dhawan)

Court Master